

Where there is shortage of transmission and switching equipment adequate for handling traffic in both directions, attempts are made to provide one way STD where feasible

(b) Addition of trunk circuits and STD equipment is under way. The routes are expected to have both-way STD by end of 1979

Deportation Notice to Indian Trainees in USA.

1506 SHRI NIRMAL CHANDRA JAIN Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether the attention of Government has been drawn to several newspapers reports and particularly by correspondent M V Kamath of Washington dated August 23 1977 to the effect that 15 foreign students including Indians who had got jobs in the World Bank as trainees have now been served with deportation orders by the Government of USA even through they are midway in their studies and

(b) if so the facts thereof and the action taken thereon?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPOYEE) (a) Government have seen Shri Kamath's report of 23rd August 1977

(b) According to our information 15 foreign students including some Indians had taken summer jobs with the World Bank as trainees. It turned out that this was in contravention of the student visa conditions of USA which provide that a student cannot accept a job off-campus without the permission of US Immigration authorities. The students were served notices of illegal work and asked to leave the United States. Eventually, the US authorities relented in the matter and none of the students were actually deported. They were warned to observe all the conditions of visas granted to them.

Arrangement of Quick Response from Telephone Enquiry at Delhi and Jabalpur

1507 SHRI NIRMAL CHANDRA JAIN Will the Minister of COMMUNICATIONS be pleased to state

(a) whether after having dialled No 197 and 198 at Delhi and Jabalpur and also elsewhere, the caller has to wait for about 2/3 minutes in the minimum before getting any response from end,

(b) whether any efforts are proposed to be made in the near future to see that a quick response is given at these numbers and

(c) by what time this improvement is expected?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI) (a) No Sir recent observation indicates that in general about 80 per cent of all calls on 197 and 198 services are answered within 18 seconds at Delhi Jabalpur and other exchanges. Some stray calls may take more than even one minute due to temporary congestion on the services, heavy absenteeism etc

(b) and (c) Efforts are made on continuous basis to ensure prompt response from all Special Services by providing additional positions, Circuits and operators as warranted by Traffic

Gheraos, Strikes and Lock-outs

1508 SHRI NIRMAL CHANDRA JAIN
SHRI SHAMBU NATH CHATURVEDI
SHRI R K MHALGI

Will the Minister of PARLIAMFN-TARY AFFAIRS AND LABOUR be pleased to state

(a) how many gheraos, strikes and lock-outs have taken place since April to October, 1977,

(b) are they comparatively less or more during the last three years; and

(c) what measures Government propose to take for cordialising the management-labour relationship?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VERMA): (a)
and (b). Two statements (I & II) are
laid on the Table of the Sabha.

(c) The situation is under constant watch of the Government and all efforts are being made to improve the industrial climate in the country with the help of the Industrial Relations Machinery both at the Centre and in the States. Wherever necessary, the Government is intervening in disputes with a view to promoting settlements

Statements

Gheraoes, Strikes and Lock-outs.

(a) and (b). Details regarding the number of gheraoes resulting in work-stoppages for the months of April to September during the years 1974, 1975, 1976(P) and 1977(P) have been given in Statement I. Annexure I gives the position of non-receipt of returns on gheraoes for the period April 1977 to September 1977. Statement II gives similar details by months in respect of the number of strikes and lock-outs (in progress). Annexure II gives the position of non-receipt of returns on industrial disputes for the period April 1977 to September 1977

Statement I

Number of gheraoes resulting in work-stoppages for the months of April to September, during the years 1974, 1975, 1976(P) and 1977(P)

Month	No of gheraoes (by months) during the year			
	1974	1975	1976(P)	1977(P)
1	2	3	4	5
April	4	..	3
May	5	5	.	8
June	5	.	7
July	1	..	3
August.	3	1	1
September	1	8	6	3
TOTAL	6	26	7	25

(P)—Provisional.

N.B. 1. The State authorities from whom returns for the period April to September, 1977 are still awaited may be seen from the Annexure—I

2. Information for the month of October, 1977 is not yet available.

Statement II

Number of strikes and lockouts (in progress during a part or whole of the month) for the months of April to September during the years 1974 1975 1976(P) and 1977(P)

Month	(By months)							
	No of strikes in progress during a part or whole of the month in the year				No of lockouts in progress during a part or whole of the month in the year			
	1974	1975	1976(P)	1977(P)	1974	1975(P)	1976(P)	1977(P)
1	2	3	4	5	6	7	8	9
April	369	297	124	313	121	75	56	89
May	313	270	137	374	114	95	65	10
June	252	257	127	267	103	97	61	78
July	243	168	125	231	85	79	58	87
August	311	105	128	187	80	56	55	24
September . .	318	108	135	74	80	47	65	8

(P -Provisional)

NB 1 The State Authorities from whom the returns for the period April to September 1977 are still awaited may be seen from the Annexure II

2 Information for the month of October 1977 is not yet available

ANNEXURE—I

The position of non receipt of returns on Gheraoes' from the State Labour Departments and Regional Labour Commissioners (Central) for the period April 1977 to September 1977

A State Labour Department †	Month(s) for which returns not received
Andhra Pradesh Orissa Uttar Pradesh Arunachal Pradesh	} September, 1977
Punjab West Bengal Goa Pondicherry Lakshadweep	} August and September 1977
Assam Gujarat Tamil Nadu Delhi D N Haveli Mizoram	} July August & September 1977
Tripura Meghalaya Nagaland	} May to September, 1977

† Position as on 11th November, 1977.

Bihar	}	April to September 1977
Himachal Pradesh		
Jammu & Kashmir		
Kerala		
Maharashtra		
Manipur		
A & N Islands		
Chandigarh	}	July and September, 1977
Sikkim		
Rajasthan		July and September, 1977
B Regional Labour Commissioners(C)*		
Ajmer	}	April & September, 1977
Bhubaneswar		May & July, 1977
Bombay		August, 1977
Dhanbad		April, May, July, August & September 1977
Hyderabad		September, 1977
Jabalpur	}	May, July, Aug & September 1977
Kanpur		April to September 1977
Madras		August & September, 1977.

* Position as on 2nd November 1977

ANNEXURE — II

The position on the non-receipt of returns on industrial disputes from the State Labour Commissions and Regional Labour Commissioners (Central) for the period April 1977 to September 1977

A State Labour Department	Month(s) for which return not received	
Andhra Pradesh	}	September 1977
Madhya Pradesh		
Orissa		
Rajasthan		
Kerala		
Uttar Pradesh		
Lakshadweep		
Pondicherry	}	June to September 1977
Maharashtra		
Manipur		
Sikkim		
Assam	}	July to September 1977
Haryana		
Chandigarh		
Delhi		
Mizoram	}	August and September 1977
Gujarat		
Himachal Pradesh		
Nagaland		
Punjab		
Tamil Nadu		
Tripura		
West Bengal		
Arunachal Pradesh		
Jammu & Kashmir		January to September 1977
A & N Islands		March, August & September 1977
B Regional Labour Commissioners(C) *		
Ajmer	}	September 1977
Calcutta		
Madras		
Madras		August and September 1977

+ Position as on 21st November 1977

* Position as on the 2nd November 1977